

Name of the Corporate Debtor: Spark Green Energy (Ahmednagar) Private Limited; Date of commencement of CIRP: 16/11/2021; List of creditors as on: 16/11/2021, for claims received till 31/01/2022

Annexure 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank of India (Nariman Point Large Corporate Branch)	09-12-21	84,01,44,831	82,90,88,853	Secured (Bank Loan & Accrued Interest)	82,90,88,853	82,90,88,853	No	22.08%	NIL	NIL	1,10,55,978	-	NIL
2	Edelweiss Asset Reconstruction Company Limited	15-12-21	1,41,96,62,927	1,41,96,62,927	Secured (Bank Loan & Accrued Interest)	1,41,96,62,927	1,41,96,62,927	No	37.80%	NIL	NIL	NIL	NIL	Receipt of Original Claim on 15/12/2021 & Revised Claim on 22/12/2021
3	Saraswat Co-Operative Bank Limited	16-12-21	22,27,59,551	22,27,59,551	Secured (Bank Loan & Accrued Interest)	22,27,59,551	22,27,59,551	No	5.93%	NIL	NIL	NIL	NIL	NIL
			2,48,25,67,309	2,47,15,11,331		2,47,15,11,331	2,47,15,11,331		65.81%			1,10,55,978	-	

Note 1 - Security Interest of Bank of India

1. First Pari - Passu charge on the entire fixed assets and current assets of the company, both present and future.
2. Pledge of Shares held by the Sponsors in the share capital of the Company representing atleast 29% of the total paid up equity share capital of the Company.
3. Additional 22% pledge of shares held by Spark Green Energy Limited in the share capital of the Company.
4. Personal Guarantee of Mr. Sunil Chawla, Mr. Sanjay Chawla and Mr. Amarlal Chawla
5. Corporate Guarantee of Spark Green Energy Limited (Now known as Spark Air Water Soil Conservations Limited)

Note 2 - Security Interest of Edelweiss Asset Reconstruction Company Limited

1. Pari - Passu first charge on the entire fixed assets and current assets of the company, both present and future. The approximate Fair Value of Fixed Assets is Rs. 100.00 Crores
2. Pledge of Shares held by the Sponsors in the share capital of the Company representing entire paid up equity share capital of the Company on pari-passu basis.
3. Pari-Passu first charges on the letter of Credit / Escrow Account, Trust and Retention Account, and other reserves and any other Bank accounts of the Company.
4. Personal Guarantees of Promoter Directors Mr. Sanjay Chawla and Mr. Sunil Chawla.

Note 3 - Security Interest of Saraswat Co-Operative Bank Limited

1. Pari - Passu first charge on current and fixed assets.
2. First Pari-Passu charge on all that piece and parcel of land as Plot No. B-4, Village - Shingwetukai, MIDC Newasa, Tal - Newasa, Ahmednagar - 414607 (Admeasuring area of Land 40,000 Sq. Mtrs) together with all Buildings and Structures thereon.
3. Personal Guarantee of Mr. Sunil Chawla, Mr. Sanjay Chawla and Mr. Amarlal Chawla
4. Corporate Guarantee of Spark Green Energy Limited

